

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-218(PB)/2017

IN THE MATTER OF:

M/s Incedo Technology Solutions Limited APPLICANT / PETITIONER
Vs.
M/s Getit Grocery Pvt. Ltd. RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.08.2017

Coram:

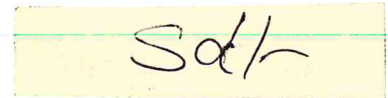
**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER :- Mr. Nibuti Samal, Advocate

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 23rd August 2017.



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**